

COURT NO. 28**THE HONOURABLE SRI JUSTICE NARSING RAO NANDIKONDA**

To be heard on Friday the 16th day of October 2026(AT 10:30 AM- HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	CRP/1493/2019 IA 1/2019(Stay Petition)	Dr. K.R.K. Reddy Vs Mrs.NaseemJehan Begum and 13 others	M.V. PRATAP KUMAR	PRABHAKAR PERI (R12) PRABHAKAR PERI (R13) PRABHAKAR PERI (R14)	HYDERABAD RR 1TO5,8,11 - SERVED, RR12 TO 14 APP BY PERI PRABHAKAR RR6,7,9,10 FRESH NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO.55460/19 AT 02:15PM
<u>FOR ADMISSION</u>					
2	CRP/3304/2026 IA 1/2026(Stay Petition)	Smt. Gajjela Anitha @ Vanitha, Vs Kolagani Lingam @ Lingaiah	GANTA RAMAKRISHNA		JAGTIAL
3	CRP/3334/2026 IA 1/2026(Condone Delay Petition)	Bandari Gangaiah Vs Moluguri Raju	K SAI SRUTHIN RAO		JAGTIAL
4	CC/5164/2026	Mahender Kumar Vs Mohammed Samad Shareef	AADESH VARMA		HYDERABAD
5	WP/35068/2026	G. B. Ravi Kumar Vs State of Telangana,	P V RAMANA	GP FOR SERVICES I GP FOR SERVICES III (R2)	HYDERABAD
6	WP/35075/2026	Kandibanda Upender Vs State of Telangana	P V RAMANA	GP FOR SERVICES I GP FOR SERVICES III (R2)	HYDERABAD
7	WP/35396/2026 IA 1/2026(Direction Petition)	K. Suguna Vs The State of Telangana	A RADHA KRISHNA	GP FOR SERVICES III	MANCHERIAL
8	WP/35455/2026 IA 1/2026(Direction Petition)	R.Vasudha Vs State of Telangana	CHENNABOINA SHRAVANI	GP FOR SERVICES II	HYDERABAD
9	WP/35480/2026 IA 1/2026(Direction Petition)	Dr.B.NARENDAR Vs The Sate of Telangna	RAMU NALLAMOTHU	GP FOR SERVICES III	HYDERABAD
10	WP/35491/2026 IA 1/2026(Direction Petition)	B.WAMAN Vs The State of Telangana	RAMU NALLAMOTHU	GP FOR SERVICES III	ADILABAD
11	WP/35493/2026 IA 1/2026(Direction Petition)	KRavinder Vs The State of Telangana,	G MALLIKARJUNA SARMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	WARANGAL
<u>FOR DISMISSAL</u>					
12	WP/22943/2005	NAMBUDRI SATYANARAYANA Vs THE DIST CO-OP CENTRAL BANK LTD., AND ANOHTER	S LAKSHMA REDDY	A H RAMA KRISHNA RAO SRINIVAS POLAVARAPU (R2)	KHAMMAM
13	WP/22621/2014	GUNDEBOINA KANAKAIAH,	G M RAVI KUMAR	GP FOR REVENUE	MEDAK

	IA 1/2014(WPMP 28374/2014)(Direction Petition)	MEDAK DISTRICT AND ANOTHER Vs SUB-REGISTRAR, MEDAK DISTRICT AND 2 OTHERS			
14	WP/22623/2014 IA 1/2014(WPMP 28377/2014)(Direction Petition)	GUNDEBOINA PENTAMMA AND ANOTHERS Vs STATE OF TG., REP BY ITS SUB REGISTRAR AND 2 OTHERS	G M RAVI KUMAR	GP FOR REVENUE	MEDAK
15	WP/26721/2014 IA 1/2014(WPMP 33401/2014)(Direction Petition)	Mohd. Farooq Vs The Government of Telengana, Rep. by its Principal	SUBRAHMANYAM KURELLA	GP FOR REVENUE	RANGA REDDY
16	WP/29369/2014 IA 1/2014(WPMP 36721/2014)(Direction Petition)	VK4 Realcon Properties Private Limited Vs The State of Telangana	S VANI	GP FOR REVENUE	NALGONDA
17	CRP/63/2015	MANDALA MALLAIAH Vs TALLAPALLI ISRAIL AND 4 OTHERS	SUJATHA KURAPATI	S A V RATNAM	WARANGAL R1 RETD UNSERVED DIED RR2,3 RETD UNSERVED INSUFFICIENT ADDRESSEE RR4,5 APP.,BY S.A.V. RATNAM MEMO FILED VIDE USR NO. 15455/22

ADMISSION

18	WP/19824/2010 IA 1/2010(WPMP 25112/2010)(Direction Petition)	M. Damodhar Vs Primary Agricultural Co-operative Society,	NANDIGAM KRISHNA RAO	GP FOR COOPERATION	WARANGAL
19	WP/24172/2011 IA 1/2011(WPMP 29650/2011)(Fix an Early Date)	R.V. KOLHATKAR, HYD AND ANOTHER Vs PRINCIPAL SECRETARY, HE DEPT, AP, HYD AND 3 OTHERS	M SHALINI	GP FOR HIGHER EDUCATION GP FOR SERVICES I (R2) NEELI RISHI KUMAR (R42) GP FOR FINANCE PLANNING (R43)	HYDERABAD
20	WP/32919/2011 IA 1/2011(WPMP 40919/2011)(Direction Petition)	C.S.ISRAEL,MEDAK DIST Vs DIST EDUCATIONAL OFFICER,MAHABOONNAGAR, AND 3 OTRS	KOONA REDDY ANJI REDDY	GP FOR EDUCATION B V APARNA LAKSHMI (R10)	MEDAK
21	WP/3246/2012 IA 1/2012(WPMP 4069/2012)(Direction Petition)	B.S.Sudhakar Reddy Vs Central Power Distribution company of AP Limited	B A PRAKASH REDDY	R VINOD REDDY(SC FOR TSTRANSCO)	NALGONDA
22	WP/3952/2012 IA 1/2012(WPMP 4969/2012)(Direction Petition)	C. Bala Bhaskar Vs The Regional Provident Fund Commissioner,	A G SATYANARAYANA RAO	MADHUSUDHAN REDDY PASUNOOR R N REDDY (SC FOR EMPLOYEES PF ORG) (R38) N VASUDEVA REDDY(SC FOR RTC) (R39)	HYDERABAD
23	WP/17008/2012	M.Kondaiah, Vs The State of Andhra Pradesh,	VENKAT REDDY THIPPARTHI	GP FOR PANCHAYAT RAJ RURAL DEV SPL C FOR NREGS(M S R CHANDRA MURTHY) (R10)	NALGONDA
24	WP/22973/2012 IA 1/2012(WPMP 29346/2012)(Suspension Petition)	C.Ramchander Vs The Central Power Distribution Co of AP Ltd.,	M V RAMA RAO	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD

25	WP/24800/2012 IA 1/2012(WPMP 31654/2012)(Directio n Petition)	SHAIK AZEEMUDDIN,HYD Vs REGISTRAR,HYD and 2	N NAGAVANI PRASUNA	T DURGA REDDY(SC FOR ANGRAU) Y V ANIL KUMAR (R290) RAMA MOHAN RAO KOTHA (R2)	HYDERABAD
26	WP/29908/2012 IA 1/2012(WPMP 38171/2012)(Stay Petition)	K. Hari Kumar S/o, K.Venkataram Reddy, Vs The Chief Manager AND Disciplinary Authority	B YUVRAJ	DR K LAKSHMI NARASIMHA (SC FOR UBI)	RANGA REDDY
27	WP/34885/2012 IA 1/2012(WPMP 44349/2012)(Directio n Petition) IA 1/2019(L R Petition)	Ambaty Subba Rao, Vs The Government of Andhra Pradesh	N GANGADHAR	GP FOR FINANCE PLANNING GP FOR GENERAL ADMINISTRATION (R21) CH VEDAVANI (R20)	HYDERABAD
28	WP/37812/2012 IA 1/2012(WPMP 47962/2012)(Susten sion Petition) IA 1/2025(Fix an Early Date)	V.Shivaramakrishna, Vs The Employees Provident Fund Organisation,	V HARI HARAN	PAMULA VAMSHI KRISHNA R N REDDY (R9)	HYDERABAD
29	WP/39683/2012 IA 1/2012(WPMP 50411/2012)(Fix an Early Date)	S.N. Reddy Vs The Depot Manager, A.P.S.R.T.C,	A THIRUPATHI REDDY	A SRINIVAS REDDY (SC FOR TSRTC)	MEDAK
30	WP/10317/2013 IA 1/2013(WPMP 12812/2013)(Susten sion Petition)	Prof.Sunanda Pande, D/o Prof. R.N.Pande Vs Osmania University	A V S LAXMI	DEEPAK BHATTACHARJEE (R2)	HYDERABAD
31	WP/26221/2013 IA 1/2013(WPMP 32393/2013)(Susten sion Petition)	E. Suresh Babu, Vs The State of Andhra Pradesh,	K R PRABHAKAR	GP FOR HIGHER EDUCATION A VENKAT LAXMA REDDY (R33) ADDL ADVOCATE GENERAL (R34) VEDULA SRINIVAS (R35) K CHIDAMBARAM (R36) I V SIDDHIVARDHANA (R32)	HYDERABAD
32	WP/6908/2014 IA 1/2014(WPMP 8548/2014)(Direction Petition) IA 2/2014(WPMP 27589/2014)(Directio n Petition)	D.P.Sunil, Vs Society for Elimination of Rural Poverty,	C RAGHU	GP FOR PANCHAYAT RAJ RURAL DEV RUPENDRA MAHENDERA (R21) RAVITEJA PADIRI (R22)	HYDERABAD
33	WP/10351/2014 IA 1/2014(WPMP 13001/2014)(Directio n Petition)	P.Laxmi Rajam Vs The Northern Power Distribution Co. Ltd.	N ASHOK KUMAR	P LAXMA REDDY(SC FOR APTRANSCO) (R7)	KARIMNAGAR
34	WP/12070/2014 IA 1/2014(WPMP 15162/2014)(Susten sion Petition)	N.Rammohan Rao Vs The Managing Director, A.P.Mark Fed.,	M RAMGOPAL RAO	V RAMESH REDDY P VIJAYA KUMARI (R12)	KARIMNAGAR
35	WP/12239/2014 IA 1/2014(WPMP 15398/2014)(Directio n Petition)	S.Satyanarayana, Vs The Chairman AND Managing Director	RAMALINGESWARA RAO KOCHARLA KOTA	GP FOR ENERGY P LAXMA REDDY(SC FOR APTRANSCO) (R92)	HYDERABAD
36	WP/13515/2014 IA 1/2014(WVMP 1959/2014)(Vacate Stay Petition) IA 2/2014(WPMP 16885/2014)(Susten sion Petition) IA 3/2014(WPMP 16886/2014)(Directio n Petition)	U. Shankeraiah Vs The A.P.S.R.T.C.	MOHD GHOUSEUDDIN	C SUNILKUMAR REDDY(SC FOR APSRTC) M RAM MOHAN REDDY (SC FOR TSRTC) (R8)	HYDERABAD
37	WP/14272/2014 IA 1/2014(WPMP	Smt Giremma Vs	G RAJESHWAR RAO	CHINTALAPUDI LAKSHMI KUMARI	MAHABUBNA GAR

	17761/2014)(Stay Petition)	The Divisional Railway Manager,		B LAXMI PRASUNA (SC FOR CENTRAL GOVT) (R2)	
38	WP/17105/2014 IA 1/2014(WPMP 21407/2014)(Stay Petition) WP/17110/2014	Keerthi Sunitha, Vs The Government of Telangana, Rep. by its Principal Secretary,	M LAXMAN RAO	GP FOR PANCHAYAT RAJ RURAL DEV SPL C FOR NREGS(M S R CHANDRA MURTHY) (R9)	WARANGAL
39	WP/17110/2014 IA 1/2014(WPMP 21412/2014)(Stay Petition)	NARESH THOTA, Vs THE GOVERNMENT OF TELANGANA,	M LAXMAN RAO	GP FOR PANCHAYAT RAJ RURAL DEV	WARANGAL
40	WP/18507/2014	A.Krishna Murthy, Vs The State of Telangana, Rep. by its Principal Secretary,	D V N ACHARYA	PULIMAMIDI SHASHIDHAR REDDY T SASI KUMAR (R5) M RAMESH REDDY (SC FOR EPFO) (R15)	HYDERABAD
41	WP/18951/2014 IA 1/2014(WPMP 23762/2014)(Suspension Petition) IA 1/2016(WVMP 4484/2016)(Vacate Stay Petition)	T.Shasikala, Vs Government of Telangana,	RAMALINGESWARA RAO KOCHARLA KOTA	GP FOR INDUSTRIES COMMERCE (R11) P V S S S RAMA RAO P V S S S RAMA RAO (R10)	HYDERABAD
42	WP/20291/2014	K.Vara Prasad, S/o.late Sri Venkata Naga Bhushanam Vs The State Bank of India., represented by its	P B VIJAY KUMAR	V UMA DEVI	HYDERABAD
43	WP/20435/2014 IA 1/2014(WPMP 25641/2014)(Direction Petition)	V. Laxmaiah, Vs APSRTC,	V NARASIMHA GOUD		MEDAK
44	WP/21514/2014 IA 1/2014(WPMP 26995/2014)(Direction Petition) IA 1/2016(WPMP 2559/2016)(Direction Petition)	V. VENKATAIAH, HYDERABAD, AND 25 OTRS. Vs LIC OF INDIA,MUMBAI, AND 10 OTRS.	AKA VENKATARAMANA	BATHULA RAJ KIRAN (SC FOR LIC) BATHULA RAJ KIRAN (R109)	HYDERABAD
45	WP/24217/2014 IA 2/2014(WPMP 30308/2014)(Direction Petition)	C. Krishna, Vs APSRTC,	V NARASIMHA GOUD	N VASUDEVA REDDY (R10)	NIZAMABAD
46	WP/24426/2014	P. Manikyala Rao Vs The Field General Manager,	S SIVA SHANKER	A KRISHNAM RAJU (R7)	HYDERABAD
47	WP/26911/2014 IA 1/2014(WPMP 33628/2014)(Suspension Petition)	Battu Ravi Vs The Telangana Power Generation Corporation Limited,	PEETA RAMAN	K UDAYA SRI	KHAMMAM
48	WP/27521/2014 IA 1/2014(WPMP 34465/2014)(Direction Petition) WP/10929/2013	D.RAJENDER, KARIMNAGAR DISTRICT Vs MD, APSRTC, BUS BHAVAN, HYDERABAD AND 3 OTHERS	V NARASIMHA GOUD	A RAVI BABU(SC FOR TSRTC)	KARIMNAGAR
49	WP/31358/2014 IA 1/2014(WPMP 39195/2014)(Direction Petition)	SMT. AMEENA BEE, MBNR. DIST. Vs PRL. SECY., REV. DEPT. AND 3 ORS.	MOHD GULAM RASOOL	GP FOR REVENUE	MAHABUBNAGAR
50	WP/32297/2014 IA 1/2014(WPMP 40363/2014)(Suspension Petition)	Sri. K. Srikanth, Vs The Chief Engineer,	P VISHNUVARDHANA REDDY		KHAMMAM
51	WP/33105/2014	P. Venkanna	J SUDHEER	V UMA DEVI	HYDERABAD

	IA 1/2014(WPMP 41422/2014)(Suspension Petition) IA 2/2014(WPMP 43611/2014)(Permission Petition)	Vs Hindustan Aeronautics Limited,			
52	WP/33374/2014 IA 1/2014(WPMP 41723/2014)(Fix an Early Date)	Md. Yousuf, Vs The Vice Chairman AND Managing Director,	VENKATESWERLLU KESAMSETTY	B MAYUR REDDY (SC FOR TSRTC)	MAHABUBNAGAR
53	WP/40029/2014 IA 1/2014(WPMP 50205/2014)(Direction Petition)	S.Satyanarayana Vs The Southern Power Distribution Company of Telangana Limited	CH GANESH	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
54	WP/4534/2015 IA 1/2015(WPMP 6000/2015)(Direction Petition)	G. ESWARA RAO, MEDAK DISTRICT Vs PRL. SECRETARY, MINISTRY OF DEFENCE, NEW DELHI AND 2 OTHERS	DEEPAK BHATTACHARJEE	N BHUJANGA RAO Deputy Solicitor General of India	MEDAK
55	WP/4536/2015 IA 1/2015(WPMP 6004/2015)(Direction Petition)	P.Shiva Shankar, Vs Chairman and Managing Director,	SUREPALLI MADHAVA RAO	N BHUJANGA RAO Deputy Solicitor General of India (R5) P BHAKTHAVATSAL (R6)	HYDERABAD
56	WP/5938/2015 IA 1/2015(WPMP 7923/2015)(Suspension Petition) IA 2/2015(WPMP 11146/2015)(Amendment Petition)	N. Ramesh Babu, Vs The Singareni Collieries Company Ltd., rep. by its		NANDIGAM KRISHNA RAO	KHAMMAM
57	WP/9075/2015 IA 1/2015(WPMP 11948/2015)(Direction Petition)	B. Vaishnavi, D/o. Late Eedhanna, Vs The Chairman and Managing Director,	PINGALI LAKSHMI	B MAYUR REDDY (SC FOR TSRTC)	MAHABUBNAGAR
58	WP/10155/2015 IA 1/2015(WPMP 13389/2015)(Direction Petition)	K. Johnson, Vs The Telangana State Northern Power Distribution Company Ltd.	A K JAYAPRAKASH RAO	ZAKIR ALI DANISH (SC FOR TSNPDCL)	WARANGAL
59	WP/10606/2015 IA 1/2015(WPMP 14024/2015)(Fix an Early Date)	D. Chandra Mohan Reddy Vs The Punjab National Bank	M R S SRINIVAS	Y. MALDA KANTAIAH CH SIVA REDDY (R3)	HYDERABAD
60	WP/12012/2015 IA 1/2015(WPMP 15856/2015)(Direction Petition)	Dasari Laxmi W/o Late Dasari Chandraiah, Vs The Singareni Collieries Company Ltd.,	N INDRASENA REDDY	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) K MALLIKARJUN (R71)	KARIMNAGAR
61	WP/20163/2026 IA 1/2026(Direction Petition)	More Kumar Vs Telangana Power Generation Corporation Limited	CH SATYASADHAN	SRINIVASA SRIKANTH (SC FOR TG TRANSCO)	JAYASHANKAR BHUPALPALLY
62	WP/20410/2026 IA 1/2026(Direction Petition)	Kondabathula Rajamouli Vs The State Of Telangana	R. PRABHAKAR	GP FOR SERVICES III M MURALI KRISHNA (R6)	HANUMAKONDA
63	WP/20513/2026	Shaik Akbar Vs M/s. Singareni Collieries Companies Limited	M/S BHARADWAJ ASSOCIATES	C RAMAN KUMAR REDDY (ADITNAL SC FOR SINGARNI COLIERIS CO LTD)) (R2)	BHADRADRI KOTHAGUDE M
64	WP/20524/2026 IA 1/2026(Direction Petition)	K.Kotilingam Vs The State of Telangana	M RAMGOPAL RAO	GP FOR SERVICES I	WARANGAL

65	WP/20687/2026 IA 1/2026(Direction Petition)	Mamidi Srinivas Vs The State of Telangana	KIRAN PALAKURTHI	GP FOR SERVICES I	NALGONDA
66	WP/20879/2026 IA 1/2026(Suspension Petition)	D. Anand Kumar Vs The State of Telangana	G VENKATA KRISHNAIAH	Government Pleader for Services (Home)	HANUMAKON DA
67	WP/21042/2026 IA 1/2026(Direction Petition)	Damerakonda Aruna Vs The State of Telangana	SHARAT CHANDRA A	GP FOR SERVICES I GP FOR REVENUE (R3) AJAY KUMAR MADISETTY (R5)	JANGAON
68	WP/21768/2026 IA 1/2026(Direction Petition)	G.Sathyavathi Vs The State of Telangana	GUNDRATI RAMAN GOUD	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R3) GP FOR FINANCE PLANNING (R4)	SIDDIPET
69	WP/21842/2026 IA 1/2026(Direction Petition)	Ch. Venkateshwarlu Vs The State of Telangana	M V RAMA RAO	GP FOR HOME	KHAMMAM
70	WP/21859/2026 IA 1/2026(Direction Petition)	A. Vijaya Lingam Vs The State of Telangana	S KRISHNA SHARMA	GP FOR HOME	HYDERABAD
71	WP/22091/2026 IA 1/2026(Direction Petition)	P.V Ranga Rao Vs The Vice Chairman and Managing Director,	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY		HYDERABAD
72	WP/22111/2026 IA 1/2026(Direction Petition)	M.Jayamma Vs The State of Telangana	SOMA RAVI KIRAN REDDY	GP FOR SERVICES III	ADILABAD
73	WP/22309/2026 IA 1/2026(Direction Petition)	Sri A. Mohan Reddy, Vs The State of Telangana,	SRINIVAS REDDY KARRA	GP FOR SERVICES I	NIRMAL
74	WP/22395/2026 IA 1/2026(Direction Petition)	Annaboina Rajeshwar Rao Vs The Singareni Collieries Company Limited,	ANIRUDH SADHU	C RAMAN KUMAR REDDY (ADITNAL SC FOR SINGARNI COLIERIS CO LTD))	BHADRADRI KOTHAGUDE M
75	WP/22411/2026 IA 1/2026(Direction Petition)	K. Beeraiah Vs The Telangana State Road Transport Corporation	RAMAKOTAIAH KANDALA	R ANURAG (SC FOR TSRTC)	HYDERABAD
76	WP/22537/2026 IA 1/2026(Direction Petition)	Nidanapalli Anjaiah Vs The State of Telangana	V JAGAPATHI	GP FOR SERVICES II	MAHABUBAB AD
77	WP/22596/2026 IA 1/2026(Direction Petition)	K.Prem Sagar Rao Vs The Chairman/Managing Director	K RAM REDDY	A CHANDRA SHAKER (SC FOR NPDCL)	KARIMNAGAR
78	WP/22614/2026 IA 1/2026(Suspension Petition)	A. Vilas Reddy Vs Telangana State Road Transport Corporation	A DEEPTHI		ADILABAD
79	WP/22711/2026 IA 1/2026(Suspension Petition)	G.David Raju Vs The Superintendent of Police	A TIRUPATHI GOUD	Government Pleader for Services (Home)	NALGONDA
80	WP/22802/2026 IA 2/2026(Direction Petition)	M. Venkat Reddy Vs The State of Telangana	PULIMAMIDI ROHITH REDDY	GP FOR SERVICES I	RANGA REDDY
81	WP/22933/2026	M. Sridhar Acharyulu,	A V S LAXMI	N BHUJANGA RAO Deputy	HYDERABAD

	IA 1/2026(Direction Petition)	Vs Union of India,		Solicitor General of India	
82	WP/23035/2026 IA 1/2026(Direction Petition)	P. Sathya Murthy Vs The State of Telangana	RAMA RAO KILARU	GP FOR SERVICES I	SURYAPET
83	WP/23189/2026 IA 1/2026(Direction Petition)	A.Raghu Vs The State of Telangana,	SOMAVARAPU SATYANARAYANA	GP FOR SERVICES I	KHAMMAM
84	WP/23224/2026 IA 1/2026(Direction Petition)	Dr.E.Anil Kumar Vs The Government of Telangana	C SAI REDDY	GP FOR SERVICES I M MURALI KRISHNA (R3)	HYDERABAD
85	WP/23281/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	K Samuel John Vs The State of Telangana	J SUDHEER	GP FOR SERVICES II	HYDERABAD
86	WP/23750/2026 IA 1/2026(Suspension Petition)	A.Srinivas Vs State of Telangana	V RAVICHANDRAN	Government Pleader for Services (Home)	PEDDAPALLI
87	WP/23758/2026 IA 1/2026(Direction Petition)	K.Maruthi Ram, Vs Ministry of Finance,	SAI PRASEN GUNDAVARAM	BANDAR MANAV KUMAR	HYDERABAD
88	WP/23967/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Pathri Ramesh Vs The State of Telangana	POODATTU AMARENDER	Government Pleader for Services (Home)	HYDERABAD
89	WP/24210/2026 IA 1/2026(Direction Petition)	S.Kishan Vs State of Telangana	M SRIKANTH	GP FOR SERVICES I S BHOOPAL REDDY (SC FOR STATE RESIDENTIAL EDUCATIONAL SOCIETY) (R2)	MEDAK
90	WP/24308/2026 IA 1/2026(Direction Petition)	R. Prabhakar Vs The State of Telangana	R SUDHAKAR	GP FOR SERVICES III	HANUMAKON DA
91	WP/24349/2026 IA 1/2026(Suspension Petition)	S. Janardhan Rao Vs The Spl. Chief Secretary	M. SHARADA DEVI	GP FOR SERVICES II A CHANDRA SHAKER (SC FOR NPDCCL) (R2)	NIZAMABAD
92	WP/24426/2026 IA 2/2026(Direction Petition)	Smt. P. Sujatha Vs The District Educational Officer	P PASULA LAXMA REDDY	GP FOR SERVICES I	SURYAPET
93	WP/24585/2026 IA 1/2026(Direction Petition)	P. Uppalaiah Vs The State of Telangana	R SWARNALATHA	GP FOR SERVICES I	HYDERABAD
94	WP/24731/2026 IA 1/2026(Direction Petition)	Alishetty Ramesh Vs The State of Telangana	VENU CHEGGAM	GP FOR SERVICES I	JAGTIAL
95	WP/25426/2026 IA 1/2026(Direction Petition)	N. Sarwabhoumudu Vs Union of India	MOOSA AHMED	M VIJAY KUMAR (Sr SC FOR CENTRAL GOVT)	HYDERABAD
96	WP/25485/2026 IA 1/2026(Direction Petition)	Anumalla Satyanarayana Vs The State of Telangana	ALLURI DIVAKAR REDDY	GP FOR SERVICES II	JAGTIAL
97	WP/25856/2026 IA 1/2026(Direction Petition)	T Kishan Vs The Telangana State Road Transport Corporation	P VENKATESWAR RAO		NALGONDA

98	WP/26146/2026 IA 1/2026(Direction Petition)	E. Laxma Reddy Vs The State of Telangana	P UGENDER REDDY	GP FOR FINANCE PLANNING GP FOR SCHOOL EDUCATION (R5)	SIDDIPET
99	WP/26468/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition)	G.Viswanatham, Vs Southern Power Distribution Company of Telangana Ltd	K RAMA SUBBA RAO	N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	MEDAK
100	WP/26470/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition)	S.Buchaiah, Vs Southern Power Distribution Company of Telangana Ltd.,	K RAMA SUBBA RAO	N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	MEDAK
101	WP/26534/2026 IA 1/2026(Suspension Petition)	M K Chaturvedi Vs The State of Telangana	R SATYANARAYANA MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R3)	HANUMAKON DA
102	WP/26605/2026 IA 1/2026(Direction Petition)	K. Poshetty Vs Union Bank of India	PRATUSHA BOPPANA	DR K LAKSHMI NARASIMHA (SC FOR UBI)	HYDERABAD
103	WP/27153/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	K.Ramulu Vs The State of Telangana	P VENKATESWAR RAO	GP FOR SERVICES I	NAGARKURN OOL
104	WP/27169/2026 IA 1/2026(Direction Petition)	P.Deepak Rao Vs The Govt. of Telangana State	S GOPAL RAO	GP FOR SERVICES I	HYDERABAD
105	WP/27325/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Rajolu Srisailam Vs The State of Telangana	ADAPA NAVYA SRI	GP FOR HOME	KHAMMAM
106	WP/27371/2026 IA 1/2026(Suspension Petition)	G.Purushotham Vs The State of Telangana	ANDAPALLI SANJEEV KUMAR	GP FOR SERVICES III	YADADRI BHUVANAGIRI
107	WP/27514/2026 IA 1/2026(Suspension Petition)	R.Pattabhi Vs The State of Telangana	GUNDRATI RAMAN GOUD	GP FOR SERVICES I	RANGA REDDY
108	WP/27574/2026 IA 1/2026(Suspension Petition)	Ch. Narayana Reddy Vs The State of Telangana	K JAGADISHWAR REDDY	GP FOR SERVICES III	BHADRADRI KOTHAGUDE M
109	WP/27885/2026 IA 1/2026(Direction Petition)	Katkuri Ravinder Reddy, Vs The State of Telangana,	C MOHAN PRAKASH	GP FOR SERVICES III GP FOR SERVICES I (R2)	SURYAPET
110	WP/28148/2026 IA 1/2026(Direction Petition)	C.Ajit Kumar, Vs Union of India,	SAI PRASEN GUNDAVARAM	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
111	WP/28345/2026 IA 1/2026(Direction Petition)	Fouziya Begum Vs The State of Telangana	N MALATHI NAIDU	GP FOR SERVICES II A CHANDRA SHAKER (SC FOR NPDCL) (R3)	NIZAMABAD
112	WP/28725/2026 IA 1/2026(Direction Petition)	Kampili Laxmaiah, Vs The State of Telangana.	POODATTU AMARENDER	GP FOR SERVICES I K BALAKRISHNA (R3) GP FOR SERVICES III (R4)	MAHABUBNA GAR
113	WP/28964/2026 IA 1/2026(Direction	Nalla Sulochana Vs	PANYALA SOWMYA REDDY	GP FOR SERVICES I	SIDDIPET

	Petition)	The State of Telangana			
114	WP/29012/2026 IA 1/2026(Direction Petition)	S. Nagaraju Vs The State of Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES I	SANGAREDDY
115	WP/29553/2026 IA 1/2026(Suspension Petition)	Barukunta Mohan Vs State of Telangana,	CHEKURI JYOTSNA DEVI	GP FOR ENERGY A CHANDRA SHAKER (SC FOR NPDCL) (R4)	NIZAMABAD
116	WP/29561/2026 IA 1/2026(Stay Petition)	Rekala Narasaiah Vs The State of Telangana	B ARJUN	GP FOR ENERGY SRINIVASA SRIKANTH (SC FOR TG TRANSCO) (R3) SRINIVASA SRIKANTH (SC FOR TG TRANSCO) (R4) SRINIVASA SRIKANTH (SC FOR TG TRANSCO) (R2)	HYDERABAD
117	WP/29870/2026 IA 1/2026(Direction Petition)	A. Surender Vs State of Telangana	V RAVICHANDRAN	GP FOR SERVICES I	JAGTIAL
118	WP/30201/2026 IA 1/2026(Suspension Petition)	T. Yadagiri, Vs The State of Telangana,	NAYAKAWADI RAMESH	GP FOR SERVICES III	WARANGAL
<u>INTERLOCUTORY</u>					
119	WP/8419/2009 IA 1/2009(WPMP 11018/2009)(Directio n Petition)	C.M.KAMALAKAR RAJU, Vs THE CHAIRMAN AND MANAGING DIRECTOR, AND 3 OTHERS	K AMARENDER RAJU	NANDIGAM KRISHNA RAO	KARIMNAGAR
120	WP/12324/2009 IA 1/2009(WPMP 15929/2009)(Directio n Petition)	KUMARI AYESHA BEGUM Vs THE DIRECTOR, DIR. OF STATE AUDIT AND ANOTHER	C V BHANOJI RAMARS	GP FOR SERVICES I GP FOR FINANCE PLANNING (R8)	HYDERABAD
121	WP/3398/2010 IA 1/2010(WPMP 4453/2010)(Fix an Early Date)	V. MADHUSUDHAN RAO, Vs ANDHRA BANK (A GOVT. OF INDIA UNDERTAKING) AND 3 ORS.,	D RAVISHANKAR RAO	DR K LAKSHMI NARASIMHA (SC FOR UBI)	HYDERABAD
122	WP/16105/2010 IA 1/2010(WVMP 5526/2010)(Vacate Stay Petition)	M.M.Rao Vs Andhra Pradesh State Road Transport Corporation,	A K JAYAPRAKASH RAO	SRIDHAR REDDY P(SC FOR APSRTC)	WARANGAL
123	WP/20683/2010 IA 1/2010(WPMP 5277/2010)(Vacate Stay Petition)	D.P.R. Ranga Rao Vs Andhra Pradesh Forest Development Corporation	G RAMACHANDRA RAO	MANOJ KUMAR AKULA P SREE RAMULU NAIDU (R59) P SREE RAMULU NAIDU	HYDERABAD
124	WP/21981/2010 IA 1/2010(WPMP 27977/2010)(Directio n Petition)	V. Soniya Vs The Divisional Manager,	MALLESWARA RAO KALLU	GOPALKRISHNAN SRIRAM	HYDERABAD
125	WP/28492/2010 IA 1/2010(WPMP 36359/2010)(Directio n Petition) IA 1/2014(WPMP 1764/2014)(Permissi on Petition) IA 2/2014(WPMP 1765/2014)(Amendm ent Petition)	P. Padmavathi Vs The Chairman	D RAVISHANKAR RAO	GP FOR FORESTS GP FOR ENVIRONMENT (R7) P V RAVINDRA KUMAR (R8)	HYDERABAD
126	WP/19229/2011 IA 1/2011(WPMP 23223/2011)(Fix an Early Date)	TALLAM CHANDRAKANTH, HYD Vs CHAIRMAN AND MANAGING DIRECTOR, CORP BANK, MANGALORE	A V S LAXMI	V UMA DEVI (SC FOR GENCO)	HYDERABAD

127	WP/22974/2011 IA 1/2014(WPMP 25139/2014)(Directio n Petition)	CH. SUKUMAR, SEC-BAD. Vs REGISTRAR, OSMANIA UNIVERSITY, HYD.	K RAJYA LAKSHMI	DEEPAK BHATTACHARJEE S LAKSHMI KANTH (SC FOR OSMANIA UNIVERSITY HYDERABAD) (R61)	HYDERABAD
128	WP/24046/2011 IA 1/2011(WPMP 29487/2011)(Directio n Petition)	U.Rajesh Kumar Vs The AP Northern Power Distribution company Ltd	D LINGA RAO	ZAKIR ALI DANISH (SC FOR TSNPDCL)	WARANGAL
129	WP/34031/2011 IA 1/2012(WPMP 2851/2012)(Amendm ent Petition)	K. SRINIVASAN, ADILABAD DIST AND 2 OTHERS Vs CHAIRMAN AND M.D., SINGARENI COLLIERIES CO LTD KHAMMAM DIST	K VASUDEVA REDDY	NANDIGAM KRISHNA RAO	ADILABAD
130	WP/4390/2012 IA 1/2012(WPMP 5558/2012)(Direction Petition) WP/2640/2011 WP/2763/2011 WP/4009/2011	G. MALOJI RAO, SECUNERABAD Vs CHAIRMAN AND M.D., A.P.I.I.C., HYD	P RAMABHOOPAL REDDY	B P MOHAN	HYDERABAD
131	WP/4464/2012 IA 1/2012(WPMP 5653/2012)(Direction Petition)	M. ISAAC, SECUNDERABAD Vs ASST. PF COMMISSIONER (AG-31), HYDERABAD AND ANR	MD ABDUL MATEEN QURESHI	THE ADVOCATE GENERAL M RAM MOHAN REDDY (SC FOR TSRTC) (R12)	HYDERABAD
132	WP/5300/2012 IA 1/2012(WPMP 6723/2012)(Direction Petition)	BHARAHTI BAI, R.R. DISTRICT AND ANR Vs COMMR, NIZAMABAD MUNICIPAL CORPORATION, NIZAMABAD AND 3 OTH	G ARUN KUMAR	V SATYAM REDDY (SC FOR NIZAMABAD MUNICIPAL CORPORATION) GADIWALA ABHIJEETH (R5) GP FOR FINANCE PLANNING (R4)	RANGA REDDY
133	WP/11595/2012 IA 1/2013(WPMP 24246/2013)(L R Petition)	D.K.Khudaji Vs The Chief Executive officer,Andhra PRadesh Khadi AND	SATISH KUMAR BIJAPURI	V T M PRASAD KANTHI NARAHARI(SC FOR ROC) (R60)	HYDERABAD
134	WP/12143/2012 IA 1/2012(WPMP 3255/2012)(Vacate Stay Petition)	Laxmamma, Vs The Assistant Accounts Officer, ERO-III,	D BALA KISHAN RAO	P LAXMA REDDY(SC FOR APTRANSCO) P LAKSHMA REDDY P LAKSHMA REDDY (R9)	HYDERABAD
135	WP/16385/2012	N. Mansingh Naik, Vs The A.P.State Housing Corporation Ltd.	D LINGA RAO	C BUCHI REDDY SUDHAKAR REDDY T (SC FOR APSHC) (R12)	ADILABAD
136	WP/16804/2012 IA 1/2012(WPMP 21573/2012)(Directio n Petition) IA 5/2012(WPMP 82664/2012)(Vacatio n Motion Letter) IA 1/2016(WPMP 13920/2016)(Directio n Petition)	SK Khader Basha, Vs Dr. B R Ambedkar Open University	S KHADER MOHIDDIN CHANDRAIAH SUNKARA	P AMERENDER(SC FOR DR BRAOU)	HYDERABAD
137	WP/20206/2012 IA 1/2012(WPMP 25911/2012)(Directio n Petition) WP/14296/2002	Abdul Rahaman, S/o. Nazeer Ahmed, Vs The Depot Manager,	J M NAIDU		MEDAK
138	WP/24463/2012 IA 1/2012(WPMP 31229/2012)(Directio n Petition)	N. Narayana Rao, Vs The Managing Director, APGENCO,	D SESHASAYANA REDDY	M VIDYASAGAR	HYDERABAD
139	WP/26413/2012	R. Nilakanta Chary, Vs The General Manager NDCC Bank Ltd.	M V RAJA RAAM	GP FOR COOPERATION D LINGA RAO (R7)	NIZAMABAD

140	WP/26859/2012	A.Narasimha, Vs Government of Andhra Pradesh	K RAMA SUBBA RAO	P LAXMA REDDY(SC FOR APTRANSCO) GP FOR AGRICULTURE (R22)	HYDERABAD
141	WP/27042/2012 IA 1/2012(WVMP 4460/2012)(Vacate Stay Petition)	V.B.G.Tilak Vs The Central Power Distribution Co of AP Ltd., Rep.by its	M V RAMA RAO	P LAXMA REDDY(SC FOR APTRANSCO) P LAKSHMA REDDY P LAKSHMA REDDY (R7)	HYDERABAD
142	WP/27619/2012 IA 1/2012(WPMP 35164/2012)(Directio n Petition)	N.Baswa Chari Vs Government of Andhra Pradesh,	A V V S BHUJANGA RAO	GP FOR FINANCE PLANNING	KHAMMAM
143	WP/27851/2012 IA 1/2013(WPMP 231/2013)(L R Petition)	B.Ramachandra Reddy Vs The Hyderabad District Cooperative Central Bank,	NANDIGAM KRISHNA RAO	GP FOR COOPERATION	HYDERABAD
144	WP/29418/2012	K.N.Rao, Vs The Regional Manager, APSRTC,	G RAVI MOHAN		NALGONDA
145	WP/29643/2012 IA 1/2012(WPMP 37846/2012)(Directio n Petition)	K.Reddappa, Vs UOI Represented by its., The Director General of Police,	G PAVANA MURTHY	N BHUJANGA RAO Deputy Solicitor General of India ADHI VENKATESWARA RAO (R57)	HYDERABAD
146	WP/30177/2012 IA 1/2013(WVMP 680/2013)(Vacate Stay Petition) IA 1/2015(WPMP 50328/2015)(Amend ment Petition)	M. Murahari, Vs Northern Power Distribution Co. of AP Ltd	A K JAYAPRAKASH RAO	P LAXMA REDDY P LAKSHMA REDDY (R21) P LAKSHMA REDDY	WARANGAL
147	WP/30334/2012 IA 1/2012(WPMP 38667/2012)(Directio n Petition)	Dr.G.Yethirajulu, S/o. Narayandass, Vs The Union of India, Rep by its Secretary,	SRINIVASA RAO MADIRAJU	N BHUJANGA RAO Deputy Solicitor General of India ADDL ADVOCATE GENERAL (R33) GP FOR FINANCE PLANNING (R34)	HYDERABAD
148	WP/30413/2012 IA 1/2013(WVMP 420/2013)(Vacate Stay Petition) IA 1/2015(WPMP 11446/2015)(Implea d Petition)	Dr.Maddy Satyanarayana Reddy, Vs Osmania University	A V S LAXMI	DEEPAK BHATTACHARJEE GP FOR FINANCE PLANNING (R13)	HYDERABAD
149	WP/31047/2012 IA 1/2012(WPMP 39589/2012)(Fix an Early Date)	K. Ramchandram, S/o. K. Yadaiah, Vs APSRTC, Rep. by its Managing Director,	V NARASIMHA GOUD	C SUNILKUMAR REDDY(SC FOR APSRTC)	HYDERABAD
150	WP/31286/2012 IA 1/2012(WPMP 39893/2012)(Fix an Early Date)	MOHAMMED ABDUL BARI, Vs THE CHIEF CONTROLLING REVENUE AUTHORITY AND ANOTHER	SYED KHADER MASTAN	GP FOR REVENUE	HYDERABAD
151	WP/31462/2012 IA 1/2012(WPMP 40128/2012)(Directio n Petition)	M.A. Khaleel Vs The Andhra Pradesh Transmission Corporation Ltd.	CHANDRAIAH SUNKARA	P LAXMA REDDY	NIZAMABAD
152	WP/31533/2012 IA 1/2012(WPMP 40221/2012)(Directio n Petition)	V.Rami Reddy Vs The Government of Andhra Pradesh,	P GANGA RAMI REDDY	GP FOR EDUCATION	RANGA REDDY
153	WP/31790/2012 IA 1/2013(WVMP 4018/2013)(Vacate Stay Petition) IA 3/2013(WVMP 103711/2013)(Vacat	The Regional Manager, APSRTC, Vs Labour Court - I,	C SUNILKUMAR REDDY(SC FOR APSRTC) N PRAVEEN REDDY (SC FOR TSRTC) THOOM SRINIVAS	GP FOR LABOUR T H SOWBHAGYA LAXMI T H SOWBHAGYA LAXMI (R2)	HYDERABAD

e Stay Petition)

154	WP/31806/2012 IA 1/2012(WPMP 40565/2012)(Fix an Early Date)	S.M.Ali, Vs The A.P.S.R.T.C., rep. by its Regional Manger,	G RAVI MOHAN		NALGONDA
155	WP/31966/2012 IA 1/2012(WPMP 40767/2012)(Directio n Petition)	Md. Shamshu, Vs APSRTC,	V NARASIMHA GOUD	N VASUDEVA REDDY(SC FOR RTC)	NALGONDA
156	WP/32582/2012 IA 1/2012(WPMP 41502/2012)(Suspend sion Petition)	B. Arjun, Vs A.P. State Road Transport Corporation,	A K JAYAPRAKASH RAO	B MAYUR REDDY (SC FOR TSRTC)	WARANGAL
157	WP/32974/2012 IA 1/2013(WVMP 419/2013)(Vacate Stay Petition) IA 1/2015(WPMP 9126/2015)(Implead Petition)	Prof.M.P. Pratap Rudra, Vs Osmania University rep., by its Registrar,	A V S LAXMI	DEEPAK BHATTACHARJEE GP FOR FINANCE PLANNING (R38)	HYDERABAD
158	WP/34167/2012 IA 1/2012(WPMP 43458/2012)(Directio n Petition)	Gunturu Markes, S/o Yesudas, Occ Ex.Uttam Navik Vs The Director General, Indian Coast Guard Coast Guard	GOPALA KRISHNA KALANIDHI	N BHUJANGA RAO Deputy Solicitor General of India N V RAMANUJAM(SC FOR CENTRAL GOVT) (R50) S SIVA KUMARI (R51)	HYDERABAD
159	WP/34642/2012 IA 1/2013(WVMP 418/2013)(Vacate Stay Petition) IA 1/2015(WPMP 11453/2015)(Implea d Petition)	Dr.A.Usha Rani, Vs Osmania University	A V S LAXMI	CH JAGANNATHA RAO(SC FOR OSMANIA UNI) DEEPAK BHATTACHARJEE GP FOR FINANCE PLANNING (R21)	HYDERABAD
160	WP/35664/2012 IA 1/2012(WPMP 45331/2012)(Suspend sion Petition)	K.Rajender Reddy Vs Primary Agricultural Co- Operative Credit Society,	NANDIGAM KRISHNA RAO	GP FOR COOPERATION D LINGA RAO (R5)	NIZAMABAD
161	WP/36265/2012 IA 1/2012(WPMP 46066/2012)(Directio n Petition)	APSRTC Retired Officers Welfare Association, Vs Government of India, Ministry of Labour,	K UDAYA SRI	N BHUJANGA RAO Deputy Solicitor General of India RAVINDRA YANAMANDRA (R5) T SASI KUMAR (R2) T SASI KUMAR (R3)	HYDERABAD
162	WP/39789/2012 IA 1/2012(WPMP 50541/2012)(Fix an Early Date)	M.A. Muzeer, Vs APSRTC, Rep. by its Managing Director,	V NARASIMHA GOUD	M RAM MOHAN REDDY (SC FOR TSRTC)	HYDERABAD
163	WP/18198/2013 IA 1/2013(WPMP 22192/2013)(Stay Petition)	N.Ramchander, Vs The Northern Power Distribution Company of Andhra	ANDAPALLI SANJEEV KUMAR	ZAKIR ALI DANISH (SC FOR TSNPDCL)	NIZAMABAD
164	WP/22597/2013 IA 1/2013(WVMP 3037/2013)(Vacate Stay Petition)	Dr. M. Babu Rao, Vs Osmania University,	A V S LAXMI	GP FOR EDUCATION DEEPAK BHATTACHARJEE DEEPAK BHATTACHARJEE (R6)	HYDERABAD
165	WP/22599/2013 IA 1/2013(WVMP 3029/2013)(Vacate Stay Petition) IA 2/2013(WVMP 3352/2013)(Vacate Stay Petition) WP/32974/2012	Dr.P.Veeresham, Vs Osmania University Rep., by its Registrar,	A V S LAXMI	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING DEEPAK BHATTACHARJEE GP FOR FINANCE PLANNING (R11) DEEPAK BHATTACHARJEE (R12)	HYDERABAD
166	WP/22970/2013 IA 1/2013(WPMP 28182/2013)(Directio n Petition) IA 1/2014(WPMP	A.Dayakar Reddy, Vs A.P.Power Generation Corporation	J KANAKAIAH		RANGA REDDY

32809/2014)(Fix an
Early Date)

167	WP/23610/2013 IA 1/2014(WVMP 624/2014)(Vacate Stay Petition)	Prof. M.Shamala Ravi Sankar, W/o Sri M.Ravi Sankar, Vs Osmania University, rep., by its Registrar, Hyderabad.	A V S LAXMI	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING GP FOR FINANCE PLANNING (R35)	HYDERABAD
168	WP/23653/2013 IA 1/2013(WPMP 29080/2013)(Directio n Petition)	A. Anjaiah Vs Primary Agricultural Co- Operative Society,	NANDIGAM KRISHNA RAO	M RATHAN SINGH KANDI RAMCHANDRA REDDY (R101)	MEDAK
169	WP/25905/2013 IA 1/2013(WPMP 31989/2013)(Directio n Petition)	Mohammed Hussain Vs The Adilabad District Co- operative Central Bank Limited,	P LAKSHMA REDDY	S SURENDER REDDY (R3)	ADILABAD
170	WP/28512/2013	B.VENKATA RAMANA,NALGONDA DIST Vs CPDCL,CHAIRMANANDM.D,H YD,AND 2	K VASUDEVA REDDY	R VINOD REDDY(SC FOR TSTRANSCO)	NALGONDA
171	WP/38299/2013 IA 1/2013(WPMP 47616/2013)(Susten sion Petition)	M.A. Vazeer Vs The Government of Andhra Pradesh, Rep. by its Principal	PEETA RAMAN	GP FOR ENERGY K UDAYA SRI (R3) K UDAYA SRI (R2) K UDAYA SRI (R4)	KHAMMAM
172	WP/6012/2014 IA 1/2014(WPMP 7480/2014)(Direction Petition)	K.SUNDER, Vs REGISTRAR, KAKATIYA UNIVERSITY AND ANOTHER	GADI PRAVEEN KUMAR	DEEPAK BHATTACHARJEE ADHI VENKATESHWARA RAO(SC FOR KU) (R40)	WARANGAL
173	WP/12712/2014 IA 1/2014(WPMP 15943/2014)(Fix an Early Date)	S.V.S.Rama Krishna, Vs Union Bank of India, Rep. by its General Manager,	P B VIJAY KUMAR	G V S GANESH B S PRASAD (R8)	RANGA REDDY
174	WP/14022/2014 IA 1/2014(WPMP 17487/2014)(Susten sion Petition)	V. Seetharamaiah Vs Non Conventional Energy Development Corporation of	P V KRISHNAIAH	JOGRAM TEJAVAT	ADILABAD
175	WP/14240/2014 IA 1/2014(WPMP 17728/2014)(Directio n Petition) IA 2/2014(WPMP 21835/2014)(Directio n Petition)	M.N. Sudhakar Vs Uniion of India	V MALLIK	N BHUJANGA RAO Deputy Solicitor General of India G JAYAPRAKASH BABU (R1)	HYDERABAD
176	WP/20283/2014 IA 1/2015(WPMP 1828/2015)(Vacate Stay Petition) IA 1/2025(Permission Petition)	G. S. Reddy, Vs The Union of India rep by its Secretary,	S AGASTYA SHARMA	N BHUJANGA RAO Deputy Solicitor General of India FOX MANDAL AND ASSOCIATES (T VIJAYAKUMAR REDDY) (R3) FOX MANDAL AND ASSOCIATES (T VIJAYAKUMAR REDDY) (R2) O MANOHER REDDY FOX MANDAL AND ASSOCIATES (T VIJAYAKUMAR REDDY) (R4)	HYDERABAD
177	WP/2506/2015 IA 1/2015(WPMP 3352/2015)(Direction Petition) IA 2/2015(WPMP 3353/2015)(Fix an Early Date)	P. Venkata Ramana, S/o. Late P.V.S. Ramaswamy Vs The State Bank of Hyderabad	B SRINIVASULU	E MADAN MOHAN RAO (R203)	HYDERABAD
178	WP/3303/2015 IA 1/2015(WPMP 4388/2015)(Susten sion Petition) IA 4/2015(WPMP 23937/2015)(Amend ment Petition)	K.Vijayakumar, Vs Nizams Institute of Medical Sciences,	P V RAMANA	GP FOR MEDICAL HEALTH FW	HYDERABAD

179	WP/42413/2017 IA 1/2023(Direction Petition)	V.Padmaja, Vs The State of Telangana, Rep by its Principal Secretary,	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I M MURALI KRISHNA (R3) GP FOR SERVICES III (R2)	HYDERABAD
180	CRP/6279/2018 IA 1/2026(Review Petition) IA 2/2026(Stay Petition)	SMT.SUVARNA BAI Vs SMT.A.NARASAMMA	G DHANANJAI	S VENKATACHLAM	RANGA REDDY SR App
181	WP/20151/2026 IA 1/2026(Direction Petition)	M. Laxmi Narsimha Vs The State of Telangana	M/S ELITE SOLICITORS LLP	GP FOR SERVICES I	HYDERABAD
182	WP/20345/2026 IA 1/2026(Direction Petition)	Ilyas Mirza Vs State of Telangana	SAI PRASEN GUNDAVARAM	GP FOR SERVICES I	NIZAMABAD
183	WP/20368/2026 IA 1/2026(Direction Petition)	M. Kavitha Vs The State of Telangana	M/S ELITE SOLICITORS LLP	GP FOR SERVICES I	HYDERABAD
184	WP/20472/2026 IA 1/2026(Direction Petition)	N.Pankaja Vs The State of Telangana	M/S ELITE SOLICITORS LLP	GP FOR SERVICES I	HYDERABAD
185	WP/20796/2026 IA 1/2026(Direction Petition)	N. Devendra Kumari Vs The State of Telangana	M/S ELITE SOLICITORS LLP	GP FOR SERVICES I	HYDERABAD
186	WP/20935/2026 IA 1/2026(Direction Petition)	K.Muralidhar Vs The State of Telangana,	GUNDRATI RAMAN GOUD	Government Pleader for Services (Home) K BALAKRISHNA (R4) GP FOR SERVICES III (R2)	HYDERABAD
187	WP/24264/2026 IA 1/2026(Direction Petition)	M. Laxminarayana Vs The State of Telangana	P UGENDER REDDY	GP FOR SERVICES III	JAGTIAL
188	WP/24415/2026 IA 1/2026(Direction Petition)	Sardar Basha Vs The State of Telangana	P UGENDER REDDY	GP FOR SERVICES III	JOGULAMBA GADWAL
189	WP/24454/2026 IA 1/2026(Direction Petition)	Venaganti Sathish Kumar Vs The State of Telangana	P UGENDER REDDY	GP FOR SERVICES III	KUMURAM BHEEM ASIFABAD
190	WP/24538/2026 IA 1/2026(Direction Petition)	N. Karunasri Sarojana Vs The State of Telangana	P UGENDER REDDY	GP FOR SERVICES III	JAGTIAL
191	WP/25932/2026	S.Ravinder Vs The Telangana State Road Transport Corporation	P VENKATESWAR RAO	GP FOR TRANSPORT	HYDERABAD
192	WP/26209/2026 IA 1/2026(Direction Petition)	Sadanandam V Vs The State of Telangana	P UGENDER REDDY	GP FOR SERVICES III GP FOR SERVICES I (R5)	WARANGAL

FINAL HEARING

193	WP/18502/2010	V. SOMBABU AND 125 ORS., Vs THE STATE BANK OF HYD. AND 2 ORS.,	KAMBHAMPATI RAMESH BABU	VENKAT RAGHU RAMULU (R4) VENKAT RAGHU RAMULU (R5)	HYDERABAD
194	WP/27060/2011	J.SUBBAIAH, NELLORE Vs DIRECTOR GENERAL,CISF, AND 3 OTHERS	B SHIVA KUMAR	T VENKAT RAJU GOUD N BHUJANGA RAO Deputy Solicitor General of India (R5) N BHUJANGA RAO Deputy Solicitor General of India (R6)	HYDERABAD

195	WP/1217/2012	M.Maddileti, Vs AP State Road Transport Corporation,	A G SATYANARAYANA RAO	M RAM MOHAN REDDY (SC FOR TSRTC)	MAHABUBNA GAR
196	WP/23295/2012	V.B.G.Tilak Vs The Central Power Distribution Co of AP Ltd.,	M V RAMA RAO	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
197	WP/30657/2012	M. Jagan, Vs The Regional Manager, A.P.S.R.T.C.	G RAVI MOHAN	C SUNILKUMAR REDDY(SC FOR APSRTC)	HYDERABAD
198	WP/38505/2012	B.M. Rao, Vs The APSRTC, Rep. by its Managing Director,	P SRIDHAR RAO	N PRAVEEN REDDY (SC FOR TSRTC)	RANGA REDDY
199	WP/18113/2013	N.Guruva Reddy Vs The APSRTC, Rep. by its Managing Director,	P SRIDHAR RAO	GADDAM SRINIVAS (SC FOR TSRTC)	WARANGAL
200	WP/33925/2013	Chitluri Satyanarayana, Vs The APGENCO.,	G V SHIVAJI	SRINIVASA SRIKANTH (SC FOR TG GENCO)	KHAMMAM
201	WP/34045/2013	YUSUF ALI, HYD Vs VC AND MD, APSRTC, HYD AND 2 OTHERS	P VENKATESWAR RAO	M RAM MOHAN REDDY (SC FOR TSRTC)	HYDERABAD
202	WP/9072/2014	Ch.Shivaiah S/o. Chinna Aagiah Vs The Labour Court-II	A THIRUPATHI REDDY		MEDAK
203	WP/11572/2014	T. Sreedhar S/o Sriramulu Vs The Government of India, Ministry of Social	M PANDURANGA RAO	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
204	WP/17548/2014	B.V.N. Reddy, Vs APSRTC, Rep. by its Managing Director,	V NARASIMHA GOUD		NALGONDA
205	WP/3907/2015 IA 1/2017(WPMP 719/2017)(Fix an Early Date)	N. Ram Mohan Rao, Vs State Bank of Hyderabad, Rep. by its Managing Director,	RAJA SHEKAR RAO SALVAJI	CH SIVA REDDY PINGALI LAKSHMI (R6)	HYDERABAD

COURT NO. 28

THE HONOURABLE SRI JUSTICE NARSING RAO NANDIKONDA

To be heard on Friday the 16th day of October 2026(AFTER DAILY LIST)

(DAILY LIST-1)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
ADMISSION					
206	CRP/1049/2019 IA 1/2019(Stay Petition) CRP/1069/2019	Erri Raji Reddy Vs Pakala Nagaraju	J KANAKAIAH	VUTHPALA SUNIL KUMAR	WARANGAL R7 AND R8 FRESH NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
207	CRP/1069/2019 IA 1/2019(Stay Petition)	ERRI RAJI REDDY Vs PAKALA NAGARAJU	J KANAKAIAH		WARANGAL R7 AND R8 FRESH NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
208	CRP/2426/2026 IA 1/2026(Stay Petition)	Bachu Satyanarayana, Vs Yamsani Hanumandlu,	MADAS BHARATH CHANDRA	KALLEPU RITHESH	JAGTIAL R1 AND R2 APP BY RITHESH KALLEPU (29401) R3 ARE NOT NECESSARY PART VIDE CT
209	CRP/2862/2026 IA 1/2026(Stay Petition)	Mittapally Laxminarayana Vs Bollam Surender Reddy	SUDEEP REDDY S	G MADHUSUDHAN REDDY (R4) G MADHUSUDHAN REDDY (R16) G MADHUSUDHAN REDDY (R14) G MADHUSUDHAN REDDY (R13) G MADHUSUDHAN REDDY (R11) G MADHUSUDHAN REDDY (R15) G MADHUSUDHAN REDDY (R6)	JAGTIAL 1 TO 3, 5, 7 TO 10, 12 NOTICE SENT NOT YET RETURNED, RR 4,6, 11,13 TO 16 APP. BY G. MADHUSUDH AN REDDY, R17 IS NOT NECESSARY PARTY VIDE CT, PROOF OF SERVICE NOT FILED
210	CRP/2882/2026 IA 1/2026(Stay Petition)	Mittapally Laxminarayana Vs Bollam Surender Reddy	SUDEEP REDDY S	G MADHUSUDHAN REDDY (R4) G MADHUSUDHAN REDDY (R16) G MADHUSUDHAN REDDY (R14) G MADHUSUDHAN REDDY (R13) G MADHUSUDHAN REDDY (R11) G MADHUSUDHAN REDDY (R15) G MADHUSUDHAN REDDY (R6)	JAGTIAL RR 1 TO 3, 5,7 TO 9, 12 NOTICE SENT NOT YET RETURNED, RR 4,6,11,13 TO 16 APP. BY G. MADHUSUDH AN REDDY, R10 DIED VIDE CT, R17 NOT NECESSARY PARTY VIDE CT, PROOF OF SERVICE NOT FILED

211	CRP/2964/2026 IA 1/2026(Dispense with Petition)	Cheepirishetti Devakka, Vs Arigela Pavan,	ALLURI DIVAKAR REDDY		JAGTIAL RR 1 TO 3 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
212	CRP/2966/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition)	Kasarapu Laxmi Rajam, Vs Puli Padmaja,	MADAS BHARATH CHANDRA	A P VENUGOPAL	JAGTIAL RR 1 TO 3 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
213	CRP/2987/2026 IA 1/2026(Stay Petition)	Bellala Satyanarayana, Vs Bellala Yalla Reddy	C HARI PREETH	BETHI VENKATESWARLU	JAGTIAL SR APP.
214	WP/29779/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Sri Vemuri Rama Koteswar Rao Vs The Principal Secretary to the Government Municipal Administration and Urban Development	C HANUMANTHA RAO	GP FOR MCPL ADMN URBAN DEV R SAMEER AHMED (SC FOR HYDRAA) (R15)	HYDERABAD

INTERLOCUTORY

215	WP/24552/2008 IA 1/2008(WPMP 32029/2008)(Directio n Petition) IA 2/2025(Implead Petition) IA 3/2025(Implead Petition) IA 1/2026(Permission Petition) WP/32716/2011	M.Janardhan Reddy, Vs The State of A.P., rep by Prl.Secretary to Government,	KONDAPARTHY KIRAN KUMAR	GP FOR ASSIGNMENT GP FOR HOME (R17) S NAGESH REDDY VEDULA CHITRALEKHA	RANGA REDDY S NAGESH REDDY, Advocate for Prop.Respond ent. VEDULA CHITRALEKH A, Advocate for Prop.Respond ent. (At 2:15 PM)
216	WP/32716/2011 IA 1/2025(Vacate Stay Petition)	FAIZ AHMED, Vs THE STATE OF ANDHRA PRADESH, REP.BY PRINCIPAL SECRETARY TO	VEDULA CHITRALEKHA J PRABHAKAR	GP FOR ASSIGNMENT	RANGA REDDY

FINAL HEARING

217	WP/26277/2011	G. HARIBABU, NALGONDA DIST Vs CHAIRMAN AND M.D., APCPDCL, HYD AND 3 OTHERS	B A PRAKASH REDDY	P LAKSHMA REDDY N SREEDHAR REDDY (SC FOR TELANGANA TRANSCO) (R2)	NALGONDA
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